

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT. N. T. GHADGE**  
**COURT 39 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 14-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>REPORT</u></b>				
1	SESSIONS CASE	100725/1986	The State of Maharashtra (Nagpada Police Station) Vs Bashiruddin Mohd. Konkni 5 ors	APP Mr. V. D. More
2	SESSIONS CASE	100724/1986	The State of Maharashtra (Nagpada Police Station) Vs Vijay Amarsingh Nahin	APP Mr. V. D. More
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100481/2015	The State of Oshiwara Police Station Vs Tinkusingh Kishorsingh	Adv. Patankar
<b>Sub Matter: SESSIONS CASE/0100500/2016</b>				
4	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
5	CRI M A	103275/2019	Pankaj Avinash Gaikwad -- Applicant Vs Samiksha @ Kavita Pankaj Gaikwad -- Respondent	Shikhani Shah
6	ABA	102269/2019	Roshan Ramchandra Jangham And 2 Others Vs State Dadar Police Station	Shafqat Ali Shaikh
7	ABA	100198/2020	Priya Manoj Gangurde And 3 Others Vs State Shahu Nagar Police Station	Pravin V Gavle
8	CRI BAIL APPLN	101361/2020	Melbin Pichai Selamban Vs Vikhroli Police Station	

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9	CRI BAIL APPLN	101750/2020	Mustafa Abdul Aziz Lakdawala - Applicant. Vs State - Mahim Police Station - Respondent.	Mohammed Arif Siddiqui.
<b>STATEMENT US 313 CR.P.C.</b>				
10	SESSIONS CASE	100102/2014	The State Andheri P.S Vs Rasiklal Shyanji Maru 2. Kirit milapchand Shah	Adv Ashok Mishra with adv Vijay Desai
11	SESSIONS CASE	100309/2016	THE STATE OF SHIVAJI PARK POLICE STATION. Vs MANOJ RAMAVTAR VERMA	
<b>EVIDENCE PART HEARD</b>				
12	SESSIONS CASE	100666/2014	The State L.T.Marg P.S Vs Sudhir Bhojraj Jain and others	Adv. Pasbola for A/1 and A/3
13	SESSIONS CASE	100161/2017	KALACHOWKY POLICE STATION. Vs RAKESH KISAN JAGARIYA	Adv. Naik(S.A)
<b>EVIDENCE</b>				
14	SESSIONS CASE	100556/2014	The State Powai P.S Vs Anilkumar Gulshanlal Bindra	Adv. Wasvani
<b>CHARGE</b>				
15	SESSIONS CASE	100942/2015	The State of V.B. Nagar Police station Vs NADIM NIJAM SHAIKH.	
16	SESSIONS CASE	100189/2018	The State of Antop Hill Police Station Vs Nisar Ahmed Jamirulla Khan	
17	SESSIONS CASE	1000421/2018	The State of Maharashtra and Kalachowki P. Stn.-Respdt. Vs Narsimha Bichappa Shirvatty	z

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18	SESSIONS CASE	1000440/2018	The State of Maharashtra - Wadala T.t. Police Station Vs Arjun Pravin Singh and other 01	PP
19	SESSIONS CASE	101001/2019	The State of Maharashtra -V. B. Nagar P. Stn. Vs Deepak Namdev Vanjari and Ors. 02	APP
20	SESSIONS CASE	101148/2019	The State of Maharashtra - Pant Nagar Police Station Vs Dinesh Manik Pawar	APP
21	SESSIONS CASE	102053/2019	The State of Maharashtra - Vakola Police Station Vs Ramsem Khowa Kurio	APP
<b><u>ORDER</u></b>				
22	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	
23	SESSIONS CASE	100647/2019	The State of Maharashtra - Mankhurd Police Station Vs Pranay Samadhan Ingale	PP  Adv. Jadhav for A/1, Adv. Laxmi Kadam for A/2, Adv. Ganesh Shinde for A/3 and A/4
<b><u>REPLY/SAY</u></b>				
24	SESSIONS CASE	101186/2019	The State of Maharashtra - Agripada Police Station Vs Ganesh Imrat Utkar	APP
25	SESSIONS CASE	100385/2020	The State of Maharashtra - Mankhurd Police Station Vs Raju Bhimsha Kaute	APP
26	CRI BAIL APPLN	100899/2020	Sagar Prabhakar Bhalerao - Applicant. Vs State of Maharashtra - Vikhroli Police Station - Respondents.	Samadhan Sulane.

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27	ABA	100888/2020	Kafeel Ahmed Mohammed Iqbal Khan Vs The State of Maharashtra Through Kurla Police Station	Sarita K. Tripathi and Kamlesh A. Tripathi
28	ABA	100920/2020	Sunruta Ravindra Kadam Vs The State of Maharashtra through Kurla Police Station	PP M. J. Legal and Associates
<b><u>APPEARANCE</u></b>				
29	SESSIONS CASE	100512/2020	The State Of Maharashtra Through Kurla Police Station Vs Pappu Kadam @ Vinod Kishor Kadam	PP
30	CRI BAIL APPLN	101795/2020	Ajay Sharad Karkhanis --- Applicant Vs The State of Maharashtra - Bhandup Police Station --- Respondent	Santosh N. Pagare
31	CRI BAIL APPLN	101836/2020	Ravi Kumar Subhash Mishra - Applicant. Vs State - Bhandup Police Station - Respondent.	K.V. khithani.
32	CRI BAIL APPLN	101839/2020	Ahmed Ibrahim Sharif - Applicant. Vs State - V.B. Nagar Police Station - Respondent.	Wasim a. Siddiqui.
33	ABA	101006/2020	Aisha Mohammed Jamil Shaikh Vs The state of Maharashtra through Nirmal Nagar Police Station, Mumbai.	Mr. Khalid Shaikh/Mr. Prashant Aher
<b><u>SAYHEARING ON EXH.READY</u></b>				
34	SESSIONS CASE	100083/2014	The State Juhu P.S Vs Suraj Aditya Pancholi	Adv Prasanna Patil with adv Mangesh Deshmukh

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35	ABA	100211/2020	Safal Chandrakant Jadhav and 2 ors. Vs State Shahu Nagar Police station	Pravin Gavle
36	SESSIONS CASE	100491/2020	The State of Maharashtra through Tilak Nagar Police Station, Mumbai. Vs Dipu Gyanchand Goutam	PP
<b><u>HIGH COURT TIME BOUND</u></b>				
37	SESSIONS CASE	100023/2017	SION POLICE STATION. Vs ANIL PARASLAL GUPTA AND ORS.02	APP Mr. P.S.Tawade  Adv. Gadgil for A-1 to 3

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